

Export of Polyester Staple Fibre

5957. SHRIMATI BASAVA RAJESWARI: Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to launch an offensive marketing strategy in the international market for export of polyester staple fibre;

(b) if so, whether to achieve this, Government propose to consider grant of subsidy on export of polyester staple fibre;

(c) whether Government have been urged this subsidy could be considered as Government's contribution towards the market development fund; and

(d) whether Government have agreed to the above request?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Export of Polyester Staple Fibre has been undertaken primarily to employ gainfully the large unutilised productive capacity. The manufacture-exporters of Polyester Staple Fibre have drawn up marketing strategies of their own. The Synthetic and Rayon Textile Export Promotion Council has supplemented their efforts through suitable publicity measures.

(b) to (d). Cash compensatory support @ 5% has been granted on export of Polyester Staple Fibre. Cash compensatory support is paid from the Market Development Fund created by the Government.

Fake Insurance Claims

5958. DR. DAULATRAO SONUJI AHER: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Patna and

Delhi branches of the C.B.I. have detected a number of cases of fake insurance claims;

(b) if so, the number of such cases; and

(c) the steps taken by Government to prevent the recurrence of such incidents?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) Yes, Sir.

(b) 12 cases.

(c) Insurance Companies have in existence preventive and investigative systems which are reviewed from time to time and improvements made when considered necessary.

Resolution for revival of Andhra Pradesh Legislative Council

5959. SHRI CHITTA BASU:
SHRI J. CHOKKA RAO:
SHRI RAJAMOHANA
REDDY:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government have received a resolution from the Andhra Pradesh Government to revive the Andhra Pradesh Legislative Council, abolished in 1985; and

(b) if so, the reaction of Union Government thereto?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) Yes, Sir.

(b) The matter is under consideration.